

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 4316  
(To be answered on the 18<sup>th</sup> July 2019)

PRIVATISATION OF AIR INDIA

4316. SHRI PRATAPRAO PATIL CHIKHLIKAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has prepared any draft for privatization of Air India;
- (b) if so, the details thereof;
- (c) the details of sale and purchase by Air India during the last three years; and
- (d) the funds released by the Government to Air India during the last three years?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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(a) & (b): The Government is committed to the strategic disinvestment of Air India. The Cabinet Committee on Economic Affairs (CCEA), in its meeting held on 28.06.2017, had given in-principle approval for considering strategic disinvestment of Air India and its subsidiaries. After no bid was received for strategic disinvestment of Air India by the last date i.e 31.05.2018, the Air India Specific Alternative Mechanism (AISAM) in its meeting held on 18.06.2018, had, inter-alia, decided that in the meanwhile:

- i) all near medium term efforts should be made to capture operational efficiency and to improve performance of Air India,
- ii) the non-core land and building assets, that have already been identified should be monetized,
- iii) the assets could be shifted to Air India Assets Holding Limited so as to retire the debt of Air India and
- iv) the services of extant advisers should be used to carry out above mentioned activities.

Government has also directed Air India Limited to get financials of Air India and its subsidiaries finalized. Further, an AISAM with new members on its re-constitution will finalise the parameters for disinvestment of Air India.

(c): The details of Operating Revenue generated which, inter-alia, includes sale of tickets and cargo space and Operating Expenses including purchase of Aviation Turbine Fuel (ATF), spare engines, lubricant etc of Air India for the last three years as per audited account are as follows:

Year	Operating Revenue (Rs. in Crore)	Operating Expenses (Rs. in Crore)
2017-18	23003.68	24661.77
2016-17	21827.07	22048.68
2015-16	19992.33	19887.33

(d): The details of the Equity Infusion made by the Government into Air India Ltd for the last three years is as follows:

Year	Equity Infusion (Rs. in Crore)
2018-19	3975.00
2017-18	1800.00
2016-17	2465.21

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